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(b) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAIL-WAYS AND IN THE DEPART-OF RAIL-MENΓ OF PARLIAMENTARY AFFAIRS (SHRI MALLIKAR-JUN): (a) There is no such proposal at present.

(b) Does not arise.

Construction of Railway line fro n Trivandrum to Punalur

853. SHRI K. MOHANAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government received any memorandum from Dakshin Railway Employees Union regarding the construction of a broad gauge railway line from Trivndrum to Punalur via Nedumangad in Kerala; and
- (b) if so, what is the present stage of the proposal and whether anyscheme in this regard has been pre pared?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OFPARLIAMENTARY **AFFAIRS** (SHRI MALLIKARJUN): (a) Several representations for construction of a broad gauge line from Trivandrum to Punalur were received from different sources.

(b) There is no proposal at present for construction of this line.

Laying of railway lines in backward areas of Rajasthan and Madhya Pradesh

854. SHRI BHUVNESH CHA-TURVEDI: Will the Minister of RAILWAYS be pleased to state:

(a) whether a preliminary survey for Railway line linking Kota Jhalawar in Rajasthan and Agra and

Ujjain in Madhya Pradesh was ever made by Government; and

(b) whether there is any proposal under Government's consideration to lay railway lines in this backward region comprising these parts of Rajasthan and Madhya Pradesh?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY **AFFAIRS** (SHRI MALLIKARJUN) : (a) and (b) No survey has been carried out for linking Kota and Jhalawar. As regards link between Agra and Ujjain, presumably, reference to the link between and Agra reference is Madhya Pradesh. There was an NG line linking these places, which has since been dismantled. No survey has subsequently been carried out for construction of this link.

De-reservation of posts in Railways

855. SHRI H. HANUMANTHA-PPA: Will the Minister of RAIL-WAYS be pleased to state:

- (a) the number of posts which have been dereserved in each category;
- (b) what are the reasons for such dereservation;
- (c) what is the procedure followed in dereserving the posts; and
- (d) whether Railways propose to ban the dereservation?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Information pertaining to the year 1980-81 and 1981-82 is being collected and will be laid on the Table of the Sabha:

(b) De-reservation is resorted to when Scheduled Caste/Scheduled Tribe candidates are not available and/or are not found suitable despite allowing them relaxations and concessions as per the extent policy.

(c) Dereservation is resorted to when a suitable person from the community in whose favour a vacancy has been reserved is not available to fill it up. No reserved vacancy can be filled up by a person other than from the reserved community before it is dereserved.

Proposals for dereservation of reserved vacancies to be filled by recruitment/promotion are processed by the recruiting authority. The dereservation is done with the approval of the prescribed competent authority and the vacancy reserved is carried forward. In the subsequent year, if the candidates from reserved community are available, the vacancies which are carried forward filled up by them; otherwise vacancies are carried over for two more recruitment years at the end of which exchange between Scheduled Caste/Schedule Tribe candidates is made and shortfall is wiped out.

(d) No.

Demand for wagons for the movement of coal

856. SHRI SYED SHAHA-BUDDIN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the railways have been able to meet the demand for wagons for movement of coal since 1-4-1982;
- (b) whether it is a fact that in some divisions number of trains have been cancelled or are running intermittently because of lack of coal; and
- (c) if so, whether it is due to non supply of coal by Coal India Ltd. or non-purchase of adequate quantities by the railways or be-

cause of inability of the railways to move coal for its own requirements?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS ANDIN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

- (b) Yes.
- (c) Availability of steam coal in the country is not enough to meet the continued requirements of Railways and Industry.

Computerization in railway booking

857. SHRI SYED SHAHA-BUDDIN: Will the Minister of RAILWAYS pleased to state:

- (a) the names of stations in which railways have introduced computerization in booking; and
- (b) the assessment of the impact of computerisation in eliminating passenger complaints and in endsuring optimum utilization of passanger capacity?

THE DEPUTY MINISTER IN MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Computerised booking has not been introduced at any station on the Railways so far.

(b) Does not arise.

Linking of South Sections of Sealdah Division with North Section

- 858. PROF. SOURENDRA BHATTACHARJEE: Will the Minister of RAILWAYS be pleased to state:
- (a) what has been the extent of cost escalation and under what